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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP NO.39/2005
OA NO.2997/2004

New Delhi this the 8th July, 2005

HON'BLE SHRI JUSTICE M.A.KHAN, VICE-CHAIRMAN (J)
HON'BLE SHRI S.A.SINGH, MEMBER (A)

Shri RR.Sharma
Son of Late Shri R.K.Sharma, Aged 62 years,
Resident of House No.740,
Palam Village, New Delhi
Retd. Grade I Stenographer
From the office of CMO
West Zone Directorate of Health Services
Paschim Vihar, New Delhi. ...Applicant.
(By Advocate: None)

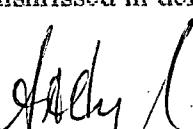
Versus

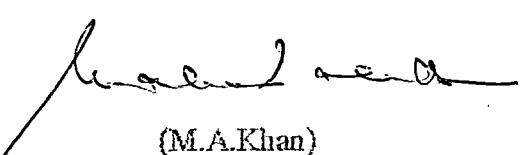
1. Shri Narendra Prasad,
Principal Secretary (G.A.D.)
Delhi Secretariat, I.P.Estate, New Delhi.
2. Shri S. Raghunathan, Chief Secretary,
Govt. of NCT of Delhi, Delhi Secretariat,
I.P.Estate, New Delhi.
3. Shri R.N.Baisay,
Director of Health Services
Govt. of NCT of Delhi
F-17, Karkardooma, Delhi.
4. Shri S.K.Dass,
Chief Medical Officer,
West Zone, Paschim Vihar, New Delhi. ...Respondents.
(By Advocate: None)

ORDER (ORAL)

By Mr. Justice M.A.Khan, Vice-Chairman (J):

Nobody appeared on behalf of parties to press contempt petition although the matter was passed over once and now it is second call. Accordingly the contempt petition is dismissed in default.


(S.A.Singh)
Member (A)


(M.A.Khan)
Vice-Chairman(J)

/kdr/